



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 10.07.2023

NOTICE

Please take notice that the following matters adjourned in the Court-IV. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 480 of 2023 & I.A. No. 2382 of 2023	Committee of Creditors of Shree Maheshwar Hydel Power Corporation Ltd. (Through Power Finance Corporation Ltd.) & Ors. Vs. Entegra Ltd. & Ors. With	Deepak Khurana Ashwini Kumar Tak	Rohit Rajershi Abhishek Puri Surbhi Gupta-R1 Apoorv Sawariya Ashish Verma
2.	Comp. App. (AT) (Ins) No. 1405-1406 of 2022 & I.A. No. 4388, 4389 of 2022 (With Defects)	Power Infrastructure India Vs. Power Finance Corporation Ltd. & Anr. With	Mohit Fereshte Sethna Niharika Aggarwal	Mahima Singh Deepak Khurana Shreyanshi Srivastava-R2 Ashish Verma

3.	Comp. App. (AT) (Ins) No. 1287 & 1291 of 2022 (With Defects)	Entegra Ltd. Vs. Shree Maheshwar Hydel Power Corporation Ltd. Through Interim Resolution Professional & Anr.	Abhishek Puri	Deepak Khurana Ashwini Kr. Tak Shruti Pandey-R2 Ashish Verma
4.	Comp. App. (AT) (Ins) No. 37 of 2021 (PH)	IDBI Bank Ltd. Vs. Sudip Bhattacharya, Liquidator of Tag Offshore Ltd.	Anshuj Dhingra	Dhrupad Vaghani Amir Arsiwala

By order of Hon'ble Chairperson

-Sd/-

Registrar